

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Contempt Application No.125 of 2005
In
Original Application No.769 of 1999

Allahabad this the 09th day of November, 2005

Hon'ble Mr.A.K. Bhatnagar, Member (J)
Hon'ble Mr.D.R. Tiwari, Member (A)

Prem Shanker Gupta, a/a 57 years, S/o Late V.N. Ram, at present posted as Farm Officer/O.I.C., M.F. Baramulla (J&K).

Applicant

By Advocate Shri K.K. Mishra

Versus

Lieutenant General A.S. Bahia, PBSM, ABSM, Quarter Master General, Army Head Quarter, New Delhi.

Opp. Party

By Advocate Shri Saumitra Singh

O R D E R(Oral)

By Hon'ble Mr. A.K. Bhatnagar, Member (J)

This contempt petition has been filed for punishing the respondent, alleging that he has disobeyed the order dated 22.09.2004 passed by this Tribunal in O.A.No.769 of 1999. The Order passed in the O.A. 769/99 reads as under:-

"6. Accordingly, the O.A. is disposed of with a direction that in case the applicant prefers representations against the entries for the year 1991-92, 1992-9, 1993-94, the Competent Authority shall consider the same within 3 months and thereafter convene the Review D.P.C. for considering the fitness of the applicant for promotion to the grade of Farm Officer with two months next thereafter."

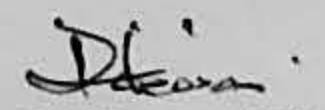
2. Learned counsel for the respondents Shri Saumitra Singh has filed the counter affidavit today in the

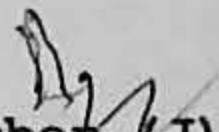
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Court after serving a copy of it on the applicant's counsel, same is taken on record. Learned counsel further submitted that full compliance of the aforesaid Order has been made, as stated in 3 C and annexure CA-1, annexure CA-2 filed alongwith counter affidavit.

3. We have heard the learned counsel for the parties and perused the record.

4. We have also gone through annexure CA-1 and annexure CA-2. Accordingly, we find that the Order has been duly complied with and no case of contempt survives. Accordingly contempt application is dismissed and notice issued to the respondent, is hereby discharged. However, a liberty is granted to the applicant to come on the original side if, he feels aggrieved and if so advised.


Member (A)


Member (J)

/M.M./